



Letter No.-L.O.B.-19/2010- /L.A.

Dear Shri

I take this opportunity to apprise you briefly about the business transacted during the 1st Session of the 15th Bihar Legislative Assembly after the General Election which was held in September-October, 2010.

The Session commenced on Tuesday the 30th November, 2010 with the inaugural address made by Hon'ble Speaker Protem Shri Sadanand Singh and was adjourned sine die on 9th December, 2010 by Hon'ble Speaker Shri Uday Narayan Choudhary. Although 8 (Eight) sittings were held in this Session.

Oath or Affirmation

In this 15th Bihar Legislative Assembly, Shri Sadanand Singh, a senior member was appointed as Speaker Protem. He took Oath before the Governor at Raj Bhawan on 29th November, 2010. He was also appointed by the Governor to be the person before whom the newly elected members would take Oath before taking their seats. All 243 newly elected members, took Oath during the Session in the House.

Election of Speaker

2nd December, 2010 was the date fixed by the Governor for holding the election of the Speaker.

Shri Uday Narayan Choudhary a senior member of Janta Dal (U) party was unanimously elected as the Speaker of the 15th Bihar Legislative Assembly. Shri Choudhary is the second legislator who has been elected as Speaker of Bihar Legislative Assembly for two consecutive terms.

Governor's Address

The first Session after the General Election, His Excellency, the Governor of Bihar, Shri Devanand Kanwar addressed the joint Session of the members of Bihar Legislative Assembly and Bihar Legislative Council assembled at 11.30 AM on 3rd December, 2010. A notice for vote of thanks for the Governor's Address was moved on the 6th December, 2010 by Shri Shrawan Kumar, MLA. The motion was discussed on 6th-27th December, 2010. At the end of discussion and reply made by the Hon'ble Chief Minister Shri Nitish Kumar, the motion was passed by the House in its original form rejecting all the amendments tabled thereto.

Questions

In this Session, a total of 26th Short Notice questions and 92 unstarred questions were accepted out of which 25 questions were answered on the floor of the House.

Petition

During this Session, 18 petitions were received out of which 4 were presented in the House.

Nivedan

In this Session, 54 Nivedans were received out of which 28 were admitted and sent to the concerned department for reply.

Calling Attention Motion

In this Session, 59 Notices of Call Attention were received out of which 8 were answered in House.

Zero Hour

Several issues of Public Interest were raised by the Members in Zero Hour and sent to the concerned department for their reply.

Financial Business

The statement of 2nd Supplementary Expenditure for the year 2010-11 was presented to the House on 3rd December, 2010 by the Minister-in-Charge of Finance, Shri Sushil Kumar Modi. The statement including the demands were discussed and passed by the House on the 8th December, 2010. The concerned Appropriation Bill (No.-4), 2010 was passed by the House on the same day.

Government Bill

One Government Bill "The Bihar Appropriation (No.-4) Bill, 2010 was passed by the House during the session.

Assent Bill

The Secretary, Bihar Legislative Assembly reported to the House the assent of the Governor on the three Bills mentioned below which were passed by the 14th Bihar Legislative Assembly during its 15th Session :-

- (a) Bihar Appropriation (No.-3), 2010
- (b) University of Nalanda (Repeal) Bill, 2010
- (c) The Bihar Fiscal Responsibility and Budget Management Bill, 2010

Committee Report

During this Session the Business Advisory Committee Report was presented to the House.

Papers Laid on the Table of the House

During this Session the following papers were laid on the table of the House.

- (1) Annual Report of Bihar Police Construction Corporation for the year 1992-93, 1993-94 and 1994-95.
- (2) A copy of 1st and 2nd quarterly result of trends of receipts and expenditure for the financial year 2010-11.

- (3) A copy of the Bihar Vidhan Mandal (Members' Salary, Allowances and Pension) (Amendment) Rule, 2010.
- (4) A copy of Bihar Statistics Service Rule, 2009.
- (5) A copy of Bihar Subordinate Planning Cadre Rule, 2009.
- (6) A copy of Notification No. S.O.-165, dt.-01.02.2011 U/S-9(4) of Bihar Tax on Entry of Goods into Local Area for Consumption, Use and Sale Act, 1993.
- (7) A copy of each Notification No.-S.O.-145, dt.-28.07.2010; S.O.-159, 161 & 163, dt.-12.08.2010; S.O.-188, dt.-25.08.2010 and S.O.-200, dt.-08.09.2010 relating Bihar Value Added Tax.
- (8) A copy of Regional Clerical Cadre (State Level) Rule, 2008 of Schedule Cast and Schedule Tribe Welfare department.
- (9) A copy of Bihar Schedule Cast and Schedule Tribe Welfare Officers Cadre Rule, 2010.
- (10) A copy of Annual Report of Bihar State Child Labour Commission for the year 2009-10.

Obituary Reference

During this session the House mourned the death of the following dignitaries :-

- (1) Late Jagbandhu Adhikari
- (2) Late Hari Kishore Prasad
- (3) Late Ramdas Rai
- (4) Late Sanjay Singh
- (5) Late Krishna Devi
- (6) Late Jagdish Narayan Singh
- (7) Late Ram Naresh Ram
- (8) Late Thomus Hansda

Valedictory Speech

Before adjourning the House sine die on 9th December, 2010 the Hon'ble Speaker, Shri Uday Narayan Choudhary made Valedictory Speech by summing up the work done by the House during the session.

With warm Regards.

Yours Sincerely,

(Girish Jha)
Secretary-in-charge,
Bihar Legislative Assembly, Patna.

To,

Shri
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